



सहायक महाप्रबंधक/ Assistant General Manager
पश्चिमी प्रादेशिक कार्यालय/ Western Regional Office
Email – manishg@sebi.gov.in

SEBI/WRO/WRO/MKG/OW/P/2024/0018487/1
June 03, 2024

Mr. Abhay M. Kamdar (Arihant Investment)
(PAN- APOPK5887L)

304, Rajdeep Apartment, 8/18,
Millpara, Kanta Stri Vikas Gruh Road,
Rajkot Bhaktinagar, Gujarat-360002

विषय / Subject: चेतावनी पत्र दिनांकित फ़रवरी 29, 2024 का परिशिष्ट / Addendum to the Warning Letter dated February 29, 2024

1. Kindly refer to the Warning Letter dated February 29, 2024 bearing letter No. **SEBI/WRO/WRO/MKG/OW/P/8299/1/2024** (copy enclosed).

2. The abovementioned warning letter may be read in conjunction with the following–

“यह चेतावनी पत्र कानून के अनुसार आपके खिलाफ शुरू की जा सकने वाली कोई अन्य कार्रवाई करने के सेबी के अधिकारों पर प्रतिकूल प्रभाव डाले बिना जारी किया गया है।”

“This warning letter is issued without prejudice to rights of SEBI to take any other action that may be initiated against you in accordance with the law.”

3. The aforesaid Warning Letter shall always be read with this ‘Addendum’.

Manish Kumar Gupta



सहायक महाप्रबंधक/ Assistant General Manager
पश्चिमी प्रादेशिक कार्यालय/ Western Regional Office
Email – manishg@sebi.gov.in

SEBI/WRO/WRO/MKG/OW/P/8299/1/2024
February 29, 2024

Mr. Abhay M. Kamdar (Arihant Investment)
(PAN- APOPK5887L)

304, Rajdeep Apartment, 8/18,
Millpara, Kanta Stri Vikas Gruh Road,
Rajkot Bhaktinagar, Gujarat-360002

विषय / Subject: चेतावनी पत्र / Warning Letter

यह हमारे संज्ञान में आया है कि अभय म. कामदार - (PAN- APOPK5887L), सेबी से पंजीकरण प्राप्त किए बिना प्रतिभूति बाजार में अपंजीकृत निवेश सलाहकार संबंधी सेवाएं प्रदान करने में शामिल थे। उक्त अपंजीकृत गतिविधि सेबी अधिनियम, 1992, सेबी विनियमों, नियमों और उसके तहत बनाए गए परिपत्रों के विभिन्न प्रावधानों/धाराओं का उल्लंघन था।

It has come to our notice that Mr Abhay M. Kamdar (PAN – APOPK5887L) was involved in providing unregistered investment advisory related services in securities market without obtaining registration from SEBI under the capacity of Investment Advisor. The said unregistered activity was in violation of various provisions / Sections of SEBI Act, 1992, SEBI Regulations, Rules and Circulars made thereunder.

अभय कामदार द्वारा की गई उपरोक्त अपंजीकृत निवेश सलाहकार गतिविधि को बहुत गंभीरता से लिया गया है और इसलिए आपको भविष्य में सावधान रहने और किसी भी प्रकार की अपंजीकृत प्रतिभूति बाजार से संबंधित गतिविधि में शामिल न होने की चेतावनी दी जाती है, अन्यथा प्रावधानों के अनुसार सेबी अधिनियम, 1992 और उसके तहत बनाए गए विनियम, नियम और परिपत्र आप पर कार्रवाई शुरू की जा सकती है।

The aforesaid unregistered investment advisory activity carried out by Abhay Kamdar has been viewed very seriously and you are therefore warned to be careful in future and not to indulge in any kind of unregistered securities market related activity, failing which action may be initiated in accordance with provisions of SEBI Act, 1992 and Regulations, Rules and Circulars made thereunder.

यदि भविष्य में, आपको सेबी अधिनियम, 1992 के सेबी विनियमों, नियमों और परिपत्रों के किसी भी प्रावधान/धाराओं के उल्लंघन में शामिल पाया गया, तो आपके खिलाफ उचित कार्रवाई शुरू की जा सकती है।

If in future, you are found to be involved in violation of any provisions / Sections of SEBI Act, 1992, SEBI Regulations, Rules and Circulars made thereunder, appropriate action may be initiated against you.

मनीष कुमार गुप्ता

मनीष कुमार गुप्ता /Manish Kumar Gupta